

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH , NEW DELHI

E.A No. 34/2023

IN

O.A No. 526/2019

IN THE MATTER OF:

MAHESH CHANDRA SAXENA

...APPLICANT

V/S

CENTRAL POLLUTION CONTROL BOARD &amp; ORS. ...RESPONDENTS

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1.	Reply on behalf of Central Ground water Authority.	1-2

Place: New Delhi  
Date: 06.02.2024

Through



Gigi.C.George, Advocate

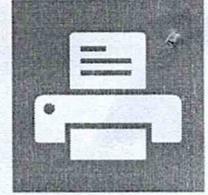
Standing Counsel(UOI)

Ch No. 457, Lawyers Block-1

Delhi High Court, New Delhi

Email-gigicgeroge.adv42@yahoo.in

Mob-9810625315



## Windows Printer Test Page

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You have correctly installed your HP LaserJet P1505 on DESKTOP-VBC48D6.

### PRINTER PROPERTIES

Submitted Time: 5:25:53 PM  
Date: 2/6/2024  
User Name: DESKTOP-VBC48D6\Adv. Gigi George  
Computer Name: DESKTOP-VBC48D6  
Printer Name: HP LaserJet P1505  
Printer Model: HP LaserJet P1505  
Color Support: No  
Port Name(s): USB001  
Data Format: IMF  
Printer Share Name:  
Printer Location:  
Print Processor: HP1006PrintProc  
Comment:  
Separator Page  
Location:  
OS Environment: Windows x64

### PRINT DRIVER PROPERTIES

Driver Name: HP LaserJet P1505  
Driver Type: Type 3 - User Mode  
Driver Version: 1.0.2.2680

### ADDITIONAL PRINT DRIVER FILES

C:\WINDOWS\system32\spool\DRIVERS\x64\3\HP1006PP.DLL  
C:\WINDOWS\system32\spool\DRIVERS\x64\3\HP1006GC.DLL  
C:\WINDOWS\system32\spool\DRIVERS\x64\3\HP1006SU.ENT  
C:\WINDOWS\system32\spool\DRIVERS\x64\3\HP1006SU.VER  
C:\WINDOWS\system32\spool\DRIVERS\x64\3\P1006IPS.dll

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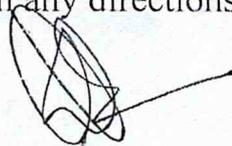
V/S

CENTRAL POLLUTION CONTROL BOARD & ORS --RESPONDENTS

REPLY ON BEHALF OF CENTRAL GROUND WATER AUTHORITY

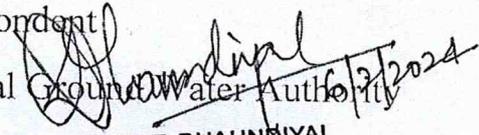
MOST RESPECTFULLY SHOWETH:

1. That the contents of para 1 to 8 are matter of record hence not denied.
2. That the content of para 9, it is most respectfully submitted that the Hon'ble Tribunal has given directions to the Delhi Jal Board (DJB), Delhi Development Authority (DDA), Public Works Department (PWD), Delhi; New Delhi Municipal Corporation (NDMC) and South Delhi Municipal Corporation (SDMC) to take appropriate remedial measures for mitigation vide order dated 11.09.2019 in O.A. No. 526/2019 in the matter Mahesh Chandra Saxena vs CPCB and Anr. Hon'ble Tribunal has not given any directions to the Central Ground Water Authority.



**PRAYER:**

It is, therefore, most respectfully prayed to this Hon'ble Tribunal that the execution application against the answering respondent may kindly be pleased to be dismissed.

Respondent  
Central Ground Water Authority  
  
VINOD KUMAR DHAUNBIYAL  
Administrator  
Central Ground Water Authority  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
New Delhi

Through



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